

Name of Corporate Debtor:	Multi-verse Technologies Private Limited
Date of Commencement of CIRP:	02-09-2024
List of Creditors as on:	03-10-2024

List of secured financial creditors (Other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	Security Interest
		Date of receipt	Amount claimed	Amount of claim admitted provisionally	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Venus India Asset Finance Pvt. Ltd	20-09-2024	45,04,607	45,04,607	Secured	3,16,60,000	4,00,00,000	No	5.41%	0	0	-	-	-	a.First charge by way of equitable mortgage with respect to the immovable property bearing No. 81, Ferns City, Doddanekundi, Marathahalli, Bangalore - 560 037 of Mr Srinivas Rajagopal Anasapurapu and Mrs. A Sharada (owners/mortgagors); b.First charge by way of equitable mortgage with respect to the immovable property, bearing No. 16211, 4 th Cross Lalbagh Road, K. S. Garden, Bangalore - 560 027 of Mr. Ritesh Khandelwal (owner/mortgagor); c.First and exclusive charge by way of hypothecation of all present & future Current and fixed assets of the Borrower Company (hypothecated by the corporate debtor); d. Personal guarantees of Mr. Srinivas Rajagopal Anasapurapu and Mr. Ritesh Khandelwal.
Total			45,04,607	45,04,607		3,16,60,000.00	4,00,00,000		5.41%	0	0	-	-	-	